

### Issue of Licences to Big Industrial Houses

2510. SHRI K. RAMAMURTHY: Will the Minister of INDUSTRY be pleased to state:

(a) the names of big industrial houses that got fresh licences of Rs. 175 crores and Rs. 200 crores respectively and whose applications for another Rs. 400 crores and Rs. 600 crores worth of licences respectively are still pending;

(b) whether these licences do not attract the provisions of M.R.T.P.; and

(c) if so, how these licences have been given?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) to (c). Full details of the names of the undertakings, capacity licensed and location of all licences issued including those issued in favour of undertakings falling within the provisions of the Monopolies and Restrictive Trade Practices Act are available in the "Weekly Bulletin of Import Licences, Export Licences and Industrial Licences" copies of which are readily available in the Parliament Library. Capacities given in Industrial Licences are generally indicated by quantity and not by value.

Orders issued under Sections 21 and 22 of the MRTP Act by the Department of Company Affairs are published in their monthly publication "Company News and Notes" copies of which are also available in the Parliament Library.

During the current year i.e. from January to October, 1978, 39 Industrial Licences were issued to undertakings registered under the MRTP Act.

Industrial Licences to MRTP undertakings are given in accordance with the Industrial Policy Statement laid before Parliament in December, 1977 which, *inter alia* clarifies that the

provisions of the MRTP Act including those relating to dominant undertakings would be effectively implemented.

### Agriculture Projects sanctioned by Rural Electrification Corporation

2511. SHRI P. M. SAYEED:

SHRI A. R. BADRINARAYAN:

Will the Minister of ENERGY be pleased to state:

(a) whether the Rural Electrification Corporation has sanctioned assistance to 100 schemes under the newly launched special project in agriculture;

(b) if so, nature of the schemes that will be assisted by the Corporation;

(c) whether commercial Banks have also decided to contribute Rs. 240 crores for helping the rural electrification scheme and the States where these schemes are to be introduced; and

(d) whether any scheme is also being taken up in Lakshadweep?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The Rural Electrification Corporation had sanctioned 102 schemes under the newly launched "Special Project Agriculture (SPA)" programme up to 28th September, 1978.

(b) The schemes approved for financial assistance under the SPA programme aim at energisation of agricultural pumpsets.

(c) The SPA programme envisages a total investment of Rs. 360 crores over the Five Year Plan period 1978-83. The Rural Electrification Corporation will finance 1/3 of the cost of the project, the balance of 2/3 being financed by the Commercial Banks which in turn will be refinanced to the extent of 50 percent by the Agricultural Refinance and Development Corporation.

All States are eligible for financial assistance from the Rural Electrification Corporation and the Commercial Banks under the SPA programme.

102 SPA schemes approved by the Corporation upto 28th September 1978 are for the States of Andhra Pradesh, Bihar, Gujarat, Karnataka, Madhya Pradesh, Maharashtra, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal.

(d) Union territories like Lakshadweep are funded directly by the Central Government.

#### Loss to Hindustan Cables Ltd.

2512. DR. SAROJINI MAHISHI:  
SHRI MUKHTIAR SINGH  
MALIK:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have seen the press reports in the Blitz dated

the 2nd September, 1978 wherein it has been stated that Hindustan Cables Ltd. have gone into loss of crores of rupees;

(b) if so, whether Government have since inquired into the working of this concern during the last three years;

(c) if so, what are the irregularities which have been found by Government; and

(d) what steps have been taken by Government to improve the drawback of this concern?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) Yes, Sir. M/s. Hindustan Cables Limited have not incurred crores of rupees loss, but have actually shown steadily improved profits during the last three years, particulars of which are as under:—

1975-76 1976-77 1977-78

(Rupees in lakhs)

Profit before tax	248.53	437.60	679.82
Profit after tax	156.04	206.65	382.82

(b) to (d). Govt. regularly review the working of public sector undertakings including M/s Hindustan Cables Ltd. with a view to improving their performance further.

(घ) इस उद्योग की समस्या हल करने के लिए सरकार द्वारा क्या कदम उठाये गये हैं ?

#### ऊषा पंखा उद्योग में कार्य

2513. डा० लक्ष्मीनारायण एन्ड्रेय: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि कलकत्ता स्थित ऊषा पंखा उद्योग में काम प्रारंभ ठप्प हो गया है;

(ख) क्या यह भी सच है कि यह उद्योग निर्यात प्रयत्न है और इस उद्योग के माध्यम से भारत भारी मात्रा में विदेशी मुद्रा अर्जित करता है;

(ग) यदि हाँ, तो इस उद्योग को अब तक कितनी हानि हो चुकी है; और

उद्योग मंत्री (श्री जार्ज फर्नांडीस): (क) बिजली के पखों का उत्पादन करने वाले मै० जय इंजीनियरिंग वर्क्स कलकत्ता एकक में जून 1978 से तालाबन्दी है।

(ख) पंखा उद्योग का निर्यात करीब 11 करोड़ रुपया वार्षिक रहा है।

(क) मै० जय इंजीनियरिंग वर्क्स के कलकत्ता एकक के बन्द रहने के कारण उसमें हुई हानि का प्रन्दाज भवना अभी समय से बहुत पूर्व होगा।

(ग) दोनों पखों को लकड़ा तय करने के लिए तैयार करने की दिशा में प्रयत्न किए जा रहे हैं।